

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**IA 752 of 2020 in CP(IB) 268/NCLT/AHM/2018**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2021**

Name of the Company: HDFC Bank Ltd  
V/s  
Dhaval Jitendrakumar Mistry RP For  
Poggenamp Nagarsheth Powertronics  
Pvt Ltd  
Section 60(5) of IBC, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER**  
**(through video conferencing)**

Advocate, Mr. Arpit Singhvi appeared on behalf of Applicant. FCA, Mr. Kiran Shah appeared on behalf of the Respondent and requesting time to file reply.

The prayer is allowed.

One-week time is granted to the Respondent to file reply by serving advance copy to the other side.

List the matter on 26.02.2021

  
**CHOCKALINGAM THIRUNAVUKKARASU**  
**MEMBER TECHNICAL**

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

Dated this the 09th day of February, 2021